

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/ 4020 JA

From :- Shri Kaushik Kumar Sharma,
Joint. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge,
Chirang, Kajalgaon.

Dated Guwahati the 21 October, 2020.

Sub: **Permission to avail the second half of the ensuing Puja Vacation along with Station leave permission.**

Ref:- Your letter No. DJCH.I-5/2019-2020/3162, dtd. 16.10.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to to avail the second half of the ensuing long Puja vacation commencing from 29.10.2020 to 04.11.2020 along with station leave permission, with your official vehicle, at your own cost, from the morning of 29.10.2020 till the evening of 04.11.2020, as prayed for. Further, the Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon and in her absence the Chief Judicial Magistrate, Chirang, Kajalgaon, and in his absence the Addl. Chief Judicial Magistrate, Chirang, Kajalgaon and in her absence the Sub-Divisional Judicial Magistrate(S), Chirang, Kajalgaon and in her absence the Munsiff-cum-JMFC, Chirang, Kajalgaon will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

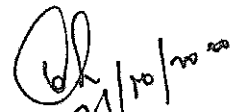
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JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/02/4021-1A, dated 21.10.2020

Copy forwarded for information to:

- ✓ 1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
- ✓ 2. The Project manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

